

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-143/ND/2020

IN THE MATTER OF:

Mr. Udaivir Singh

Vs

M/s Keep in Touch Clothing Pvt. Ltd. & Anr.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 09.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, adjourn the matter to 13.01.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG